प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

June 28, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr.	Name of the	Office	CoR No.	Issued On	Cancellation
No.	Company	Address			Order Date
1.	M/s Rukmini Financial	14, Ballygunge Park Road,	B.05.03967	January	May 08,
	Services Private	Kolkata-700 019		09, 2001	2018
	Limited				
2.	M/s Prakash Pushpa	No. 14, Deivasigamani Road,	B-	October	May 31,
	Finance Private	Royapettah, Chennai- 600	07.00501	25, 2000	2018
	Limited	014			
3.	Harita Gopal Private	Jayalakshmi Estates, No:29,	B-	January	May 31,
	Limited	Haddows Road, Chennai-	07.00556	09, 2001	2018
		600 006			
4.	Valargangai	No. 385, Valargangai	B-	November	May 31,
	Investments &	Building, N.S.R. Road,	07.00645	02, 2001	2018
	Finance Private	Saibaba Colony, Coimbatore-			
	Limited	641 011			

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2017-2018/3402 Assistant Adviser